

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

With the prior approval of Ld. Principal District & Sessions Judge (HQs) : Delhi, the following posting & transfer of drivers are made in view of official exigencies with immediate effect :-

SN	Name of the driver & E. Code	From	To
1.	Sh. Dinesh Solanki, S/o Sh. Jai Bhagwan Solanki EC:- 10050 Address:- House NO. 4, Matiala, P.O. Uttam Nagar, Delhi -59	Pool Car Section, Saket Court, Delhi.	Pool Car Section, Tis Hazari Courts
2	Sh. Shiv Ram, S/o Late Sh. Shiv Charan, EC:-10046 Address :D-15, Mangla Puri, Palam Colony,Delhi -45	Pool Car Section, Dwarka Court, Delhi.	Pool Car Section, Tis Hazari Courts
3	Sh. Mahesh Kumar, S/o Sh. Ram Lal. EC:- 10014 Address:- House No. C-284, Qutab Vihar, Phase-II, Goyla Dairy, Najafgarh, New Delhi -110071	Pool Car Section, Dwarka Court, Delhi.	Pool Car Section, Tis Hazari Courts
4	Sh. Sunil Kumar Rana, S/o Sh. Surjit Kumar Rana, EC:-10060 Address: V & P.O. Palam Vihar, New Delhi -110061	Pool Car Section, Dwarka Court, Delhi.	Pool Car Section, Tis Hazari Courts
5	Sh. Nikesh Kumar, S/o Sh. Partap Singh, EC:- 10076 Address:- House No. C-13, Floor-13, Block-12, Type-II, Kidwai Nagar, New Delhi	Pool Car Section, Karkardooma Court, Delhi.	Pool Car Section, Tis Hazari Courts
6	Sh. Chaman Lal, S/o Sh. Paras Ram, EC:-10083/19575105 Address:179-D, Village Vasant Nagar, P.O. Vasant Vihar, New Delhi-110057	Pool Car Section, Karkardooma Court, Delhi.	Pool Car Section, Tis Hazari Courts
7	Sh. Sachin Kumar Bansal, S/o Sh. Sri Chand, EC:-10062/66487209 Address:Village Sabloo Garhi, District Loni, U.P.	Pool Car Section, Karkardooma Court, Delhi.	Pool Car Section, Tis Hazari Courts

Note:-

- (i) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (ii) The abovesaid driver is directed to comply with the transfer order & takeover/handover the charge of respective Vehicle(s) immediately.

*15/8/23*

(SANJAY SHARMA-II)  
Officer Incharge/ District Judge (Comm.)-11  
Pool Car Section, Tis Hazari Courts,  
Delhi

No. 30542 - 575 /Pool Cars/T&P/THC/2024

Dated: 06 MAY 2024

**Copy forwarded for information and necessary action to:-**

1. The PS to Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
3. The PS to Ld. Principal District & Sessions Judge (South West), Dwarka Courts, New Delhi
4. The PS to Ld. Principal District & Sessions Judge (South), Saket Courts, New Delhi
5. The Officer Incharge, Pool Car Section, Karkardooma, Dwarka, & Saket Courts, New Delhi
6. The A.O., Accounts Branch, District Courts (Central/East/South-West/South) Tis Hazari, Karkardoma Dwarka, and Saket Courts..
7. Personal File Admin. Branch III, (Central/East/South-West/South) Tis Hazari, Karkardoma Dwarka, and Saket Courts.
8. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central/East/South-West/South) Tis Hazari, Karkardoma Dwarka, and Saket Courts..
9. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
10. The Branch Incharge, Pool Car Section, Dwarka, Karkardoma & Saket Courts, New Delhi.
11. The Driver concerned with the directions to comply the abovesaid order.

*IS/SHL*  
Office-in-Charge, Pool Car Section,  
Tis Hazari Courts, Delhi